

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 53 of 1995

Thursday, this the 22nd day of June, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K Sethunathan,
Banglowil, Valiakada,
Chirayinkeezh PO,
Thiruvananthapuram. .. Applicant

By Advocate Mr. P Ravindran

Vs.

1. Secretary,
Department of Space,
Government of India,
Government Secretariat,
New Delhi.
2. Union of India represented
by its Secretary,
Department of Space,
Antariksh Bhavan, New BEL Road,
Bangalore - 560094
3. Director,
Vikram Sarabhai Space Centre,
Indian Space Research Organisation
(Post), Thiruvananthapuram. .. Respondents

By Advocate Mr. CN Radhakrishnan

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned Counsel for applicant seeks leave to withdraw the application with freedom to file a proper application. Reserving freedom to file a proper application, we grant leave and dismiss the application as withdrawn. No costs.

Dated the 22nd June, 1995

PV Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

ak/226